## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

# LOK SABHA UNSTARRED QUESTION NO. 4718 ANSWERED ON 21.08.2025

#### DELAYS IN FUNDS DISBURSAL UNDER JJM

#### 4718. SHRI RADHAKRISHNA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the total funds released and pending to the States under the Jal Jeevan Mission (JJM) during each of the last five years, State-wise;
- (b) whether there have been any delays in the disbursal of funds under the said mission during the said period; and
- (c) if so, the details thereof along with the reasons therefor?

### **ANSWER**

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (c) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household of the country. At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved central outlay has almost been utilized. Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of JJM until 2028 with enhanced total outlay.

Drinking water being a State subject, under JJM, responsibilities for planning, approval, implementation, operation and maintenance of drinking water supply schemes lie with State/ UT governments. Government of India supplements the efforts of the State/ UT government by providing technical and financial assistance.

JJM, being a centrally sponsored programme, the fund sharing pattern between Centre and States/UTs under is 100% for Union Territories without legislature, 90:10 for North Eastern & Himalayan States and UTs with legislature and 50:50 for rest of the States. Moreover, under Support and Water Quality Monitoring System (WQMS) activities the funding pattern is 100% for Union Territories, 90:10 for Himalayan & North Eastern States and 60:40 for other States.

Under JJM, provisions have also been made for releasing central grants in aid in two equal installments and each installment is released in two tranches after assessing the utilization of fund by the States/ UTs. Thus, releases are planned in consonance with 'Just in Time' principle and extant instructions issued by Ministry of Finance from time to time so as to avoid any undue parking of fund in the State.

State/ UT-wise and year-wise details of fund allocation, drawn and utilization reported under JJM are available in public domain and accessible through JJM-IMIS at:

https://ejalshakti.gov.in/JJM/JJMReports/Financial/JJMRep\_StatewiseAllocationReleaseExpenditure.aspx

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